

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 994/2024

PURAN SINGH CHOUHAN

...APPLICANT

VERSUS

STATE OF UTTAR PRADESH

...RESPONDENT(s)

INDEX

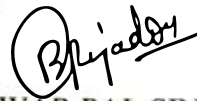
S. NO.	PARTICULARS	PAGE NO.
1.	JOINT COMMITTEE REPORT DT. 13.11.2024	
	ANNEXURES	
2.	COPY OF THE ORDER DT. 22.10.2024 ATTACHED AS ANNEXURE A/1.	
3.	COPY OF LETTER IN COMPLIANCE OF ORDER DT. 22.10.2024 ATTACHED AS ANNEXURE A/2	
4.	COPY OF LETTER DT. 06.11.2024 IN COMPLIANCE OF ORDER DT. 22.10.2024 ATTACHED AS ANNEXURE A/3	
5.	COPY OF THE LETTER DT. 13.11.2024 ATTACHED AS ANNEXURE A/4	

6.	COPY OF THE LETTER DT. 13.11.2024 ATTACHED AS ANNEXURE A/5	
7.	COPY OF THE LETTER DT. 14.11.2024, 05.12.2024, 19.12.2024, LAYOUT, HANDMADE MAP AND PHOTOGRAPHS ATTACHED AS ANNEXURE A/6	
8.	COPY OF THE LAYOUT PLAN ATTACHED AS ANNEXURE A/7	
9.	COPY OF THE LETTER DT.05.12.2024 ATTACHED AS ANNEXURE A/8	
10.	COPIES OF THE PHOTOGRAPHS TAKEN DURING INSPECTION ATTACHED AS ANNEXURE A/9	



DISTRICT MAGISTRATE
AGRA, UTTAR PRADESH

THROUGH COUNSEL



BHANWAR PAL SINGH JADON
STANDING COUNSEL FOR THE STATE OF U.P. (NGT)
EMAIL- bhanwar09jadon@gmail.com

DATE: 11.12.2024

PLACE: AGRA

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 994/2024

PURAN SINGH CHOUHAN

...APPLICANT

VERSUS

STATE OF UTTAR PRADESH

...RESPONDENT(s)

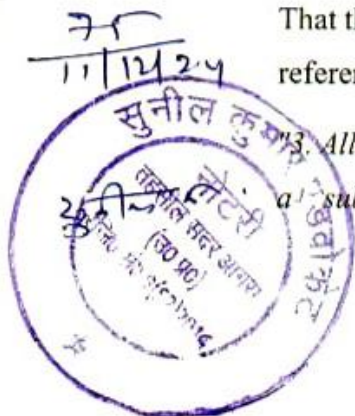
JOINT COMMITTEE REPORT DT. 13.11.2024

1. That in the above captioned matter, the Secretary of the Manhar Green Colony ("herein referred to as the Applicant") has averred in his application that the boundary wall of the park located outside the society has been unlawfully damaged and encroached upon by land mafias (Bhumafias) by placing a transformer. That a septic tank has been constructed within the premises. That these unauthorized alterations have purportedly resulted in the illegal modification of the park's original structure, thereby causing substantial environmental harm.

2. That the Hon'ble Tribunal vide Order dt. 22.10.2024 directed to constitute a joint committee and submit a factual report in the present matter.

That the relevant portion of the Order has been reproduced herein for ready reference:

Allegations made in the complaint, in our view, do constitute prima facie a substantial question relating to environment arising due to



implementation of enactments mentioned in Schedule 1 of NGT Act, 2010, but before proceeding further in the matter we find it appropriate to obtain a factual report for which we constitute a Joint Committee comprising District Magistrate, Agra and Uttar Pradesh Pollution Control Board 4. District Magistrate. Agra shall be Nodal Authority for co-ordination and compliance of this order.

5. Above Committee shall visit the site, collect relevant information and submit factual Report within one month

6. List on 25.11.2024,"

A Copy of the Order dt. 22.10.2024 has been attached herein as Annexure A/1.

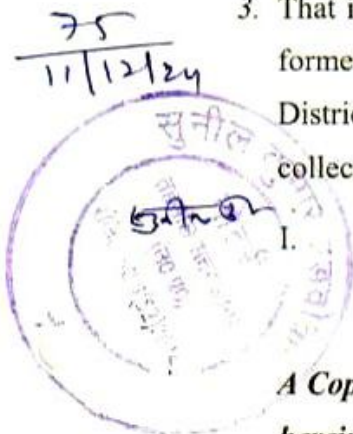
3. That in compliance of the aforementioned Order, A Joint Committee was formed consisting of the members of U.P Pollution Control Board and District Magistrate as a Nodal Authority for co-ordination, compliance to collect relevant information and to submit factual report.

I. Additional District Magistrate (Namami Gange) was nominated by District Magistrate, Agra

A Copy of letter in compliance of Order dt. 22.10.2024 has been attached herein as Annexure A/2.

II. Regional, Officer, U.P Pollution Control Board. Agra was nominated as a member on behalf of U.P Pollution Control Board vide letter dated 06.11.2024.

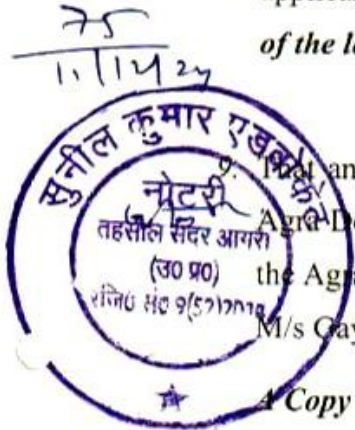
A Copy of letter dt. 06.11.2024 in compliance of Order dt. 22.10.2024 has been attached herein as Annexure A/3.



evidentiary proof, such as land ownership documents, to substantiate his assertions.

7. That at the time of inspection, it was directed to the Applicant and the builder to provide the map of the colony approved by the Agra Development Authority and subsequently it was also directed to provide earlier photographs showing green belt outside the gate of the said colony.

8. That a letter dt. 13.11.2024 was sent to Shri Vishnu Dixit to provide the copy of the approved map and other relevant documents in the office of the UPPCB by 16.11.2024 so that the Hon'ble Tribunal be informed with the factual report. That a copy of the abovementioned letter was sent to the applicant to provide before and after photographs of the green belt. *A Copy of the letter dt. 13.11.2024 has been attached herein as Annexure A/4.*



9. That another letter dt. 13.11.2024 was sent to the Vice-Chairman of the Agra Development Authority. That vide the said letter it was requested to the Agra Development Authority to provide a copy of the approved map of M/s Gayatri Manhar Green Colony, Shastripuram, Agra.

A Copy of the letter dt. 13.11.2024 has been attached herein as Annexure A/5.

10. That on 14.11.2024, a letter was received from the Applicant. That in the said letter it was mentioned that that the house plots of the colony were sold in the year 2010 . That in the said letter it was mentioned that at the said enterprise site, blacklisted land mafia the developer of this colony Shri. Hariom Dixit and his brother Shri Vishnu Dixit etc. on the night of 19.11.2023, 20.11.2023 and 05.12.2023 visited the said site for the purpose

of illegal construction. The above mentioned individuals have violated the rules of the Hon'ble Tribunal by destroying the greenery and damaging the environment. That the land mafia has undergone illegal activities, thus the said land mafia are guilty of committing null and void / unlawful obstruction. That the said letter also mentioned that the developer of this colony, Shri Hariom Dixit has not carried out the internal development work, STP, RWHS, Dalabh Ghar work approved by the Agra Development Authority, that a complaint regarding the same has also been made to the Vice President, Agra Development Authority. That for 13 years, the sewage of the incomplete STP remained spread around the main Gate, the residents of the colony suffered from foul smell and it kept damaging the environment by spreading pollution for 13 years. That the Applicant had also sent letters dt. 05.12.2024 to the Commissioner of Police, Agra and letter dt. 19.12.2024 to the Vice- President of the Agra Development Authority to take effective legal action against Mr. Hariom Dixit. That the photographs attached by the Applicant are irrelevant and non- considerable. There is no proof of encroachment of any kind with respect of the transformer or any damage caused to the greenery.

A Copy of the letter dt. 14.11.2024, 05.12.2024, 19.12.2024, layout, handmade map and photographs have been attached herein as Annexure A/6.

11. That it is to be noted Shri Vishnu Dixit has also provided the copy of the layout plan approved by Agra development Authority.

A Copy of the layout plan has been attached herein as Annexure A/7.



12. That a letter dt. 05.12.2024 was sent by the Agra Development Authority to Dr. Vishwanath Sharma (Regional Officer, Agra) stating that the layout plan of the said society was approved by Agra Development Authority on 04.08.2010.
A Copy of the letter dt.05.12.2024 has been attached herein as Annexure A/8.

13. That at the time of inspection, the Joint Committee observed that the boundary wall located on the left side outside the gate of the colony was demolished. That as per the approved layout plan of the colony, it was observed that the land outside the main gate of the colony is not the part of colony and reflected in "others property" as highlighted in the said approved map. Furthermore, no evidence of encroachment was detected in the area outside the colony's gate. It was also noted that an underground septic tank, previously constructed for the disposal of domestic sewage generated by the colony, has now been connected to the sewer line for the efficient disposal of domestic sewage. That the transformer was established way back during the earlier times. Additionally, no significant damage to large trees was observed during the inspection.

Copies of the photographs taken during inspection are annexed herein as Annexure A/9.

14. That from the bare perusal of the case the Factual Joint Report is being submitted for further necessary action.



PRAYER

In light of the facts and circumstances set out hereinabove, it is most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

1. Take the Joint Committee Report dt. 13.11.2024 on record, as filed in compliance with the order of this Hon'ble Tribunal dated 22.10.2024.
2. Pass such further orders or directions as this Hon'ble Tribunal may deem fit and proper in the interest of justice and to address the environmental concerns raised in the present matter.



DISTRICT MAGISTRATE
AGRA, UTTAR PRADESH

THROUGH COUNSEL

BHANWAR PAL SINGH JADON
STANDING COUNSEL FOR THE STATE OF U.P. (NGT)
EMAIL- bhanwar09jadon@gmail.com

DATE: 11/12/24

PLACE: AGRA

Explained to Arvind malhotra
 Read by Bhanwar Pal Singh Jadon
 Who Understand the Content
 So solemnly Affirmed and declared
 an oath on Om Agre
 at 11/12/24
 Identified by Arvind malhotra
 whose name is known to Arvind malhotra

Item No.02

Court No. 2

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 994/2024

Puran Singh Chouhan

Applicant(s)

Versus

State of Uttar Pradesh

Respondent(s)

Date of hearing: 22.10.2024

**CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: None

ORDER

1. Original Application has been registered under Sections 14 and 15 of National Green Tribunal Act, 2010 (hereinafter referred to as '**NGT Act, 2010**') in exercise of *suo-moto* jurisdiction in view of law laid down by Supreme Court in ***Municipal Corporation of Greater Mumbai Versus Ankita Sinha and Others, (2022) 13 SCC 401*** on a letter petition dated 05.12.2023 sent by Puran Singh Chouhan, Secretary, Gaytri Manhar Green Colony, Shastrapuram, Sikandra, Agra.

2. Complainant has said that there is a park outside the gate of Manhar Green Colony at Shastrapuram Sikandra, Agra which is being damaged and encroached by Bhu-mafias in as much as boundary of park has been damaged; a transformer has been placed; and Septic tank has also been constructed in park itself and thereby status of park has been changed illegally which is causing severe damage to environment.

3. Allegations made in the complaint, in our view, do constitute *prima-facie* a substantial question relating to environment arising due to implementation of enactments mentioned in Schedule 1 of NGT Act, 2010, but before proceeding further in the matter we find it appropriate to obtain a factual report for which we constitute a Joint Committee comprising District Magistrate, Agra and Uttar Pradesh Pollution Control Board.

4. District Magistrate, Agra shall be Nodal Authority for co-ordination and compliance of this order.

5. Above Committee shall visit the site, collect relevant information and submit factual Report within one month.

6. List on 25.11.2024.

Sudhir Agarwal, JM

Dr. Afroz Ahmad, EM

October 22, 2024
Original Application No.994/2024
M

टिप्पणी एवं आदेश

Annexure A/2

जिलाधिकारी महोदय,

कृपया पत्रावली में दाहिनी ओर सम्मुख संलग्न मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०-994/2024 (पूरन सिंह चौहान बनाम स्टेट आफ यू०पी०) में पारित आदेश दिनांक 22.10.2024 का अवलोकन करने का कष्ट करें।

उल्लेखनीय है कि प्रश्नगत प्रकरण में श्री पूरन सिंह चौहान, सचिव, गायत्री मनहर ग्रीन कॉलोनी, शास्त्रीपुरम, सिकन्दरा, आगरा द्वारा मा० राष्ट्रीय हरित अधिकरण में दिनांक 05.12.2023 को शिकायती पत्र प्रेषित किया गया है कि शास्त्रीपुरम सिकन्दरा, आगरा में मनहर ग्रीन कॉलोनी के गेट के बाहर एक पार्क है, जिसकी बाउंड्री को भू-माफियाओं द्वारा क्षतिग्रस्त कर एक ट्रांसफार्मर रख कर अतिक्रमण कर लिया गया है तथा पार्क में ही सेप्टिक टैंक का निर्माण भी कर दिया गया है, जिसके कारण पार्क की स्थिति अवैध रूप से बदल दी गई है तथा पर्यावरण को गंभीर नुकसान हो रहा है। जिसमें मा० अधिकरण के द्वारा दिनांक 22.10.2024 को निम्नवत् आदेश पारित किया गया है:-

“2. Complainant has said that there is a park outside the gate of Manhar Green Colony at Shastripuram Sikandra, Agra which is being damaged and encroached by Bhumafias in as much as boundary of park has been damaged; a transformer has been placed; and Septic tank has also been constructed in park itself and thereby status of park has been changed illegally which is causing severe damage to environment.

3. Allegations made in the complaint, in our view, do constitute prima facie a substantial question relating to environment arising due to implementation of enactments mentioned in Schedule 1 of NGT Act, 2010, but before proceeding further in the matter we find it appropriate to obtain a factual report for which we constitute a Joint Committee comprising District Magistrate, Agra and Uttar Pradesh Pollution Control Board.

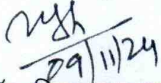
4. District Magistrate, Agra shall be Nodal Authority for co-ordination and compliance of this order.

5. Above Committee shall visit the site, collect relevant information and submit factual Report within one month.

6. List on 25.11.2024.”

मा० अधिकरण द्वारा उपरोक्त आदेशों में जिलाधिकारी महोदय, आगरा को कॉर्डिनेशन एवं कम्पलाइन्स किये जाने हेतु नोडल अथॉरिटी नामित करते हुये उ०प्र० प्रदूषण नियंत्रण बोर्ड की संयुक्त समिति का गठन करते हुए साइट का निरीक्षण किये जाने, जानकारी एकत्रित किये जाने तथा तथ्यात्मक आख्या एक माह के अन्दर दाखिल किये जाने के निर्देश दिये गये हैं।

उपरोक्त के क्रम में जिलाधिकारी महोदय, आगरा की ओर से संयुक्त समिति के निरीक्षण किये जाने हेतु अधिकारी नामित करना चाहें।


29/11/24
(डॉ० विश्वनाथ शर्मा)
क्षेत्रीय अधिकारी

ADM (AG) nominated


जिलाधिकारी,
आगरा।



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD



पत्रांक : H19/166 / सी-4 / विधि / एन.जी.टी.-859 / 2024.

दिनांक : 06/11/24

सेवा में,

जिलाधिकारी,
आगरा।

विषय : मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या-994/2024 Puran Singh Chouhan Vs State of Uttar Pradesh में पारित आदेश दिनांक-22.10.2024 के अनुपालन के संबंध में।

महोदय,

उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या-994/2024 Puran Singh Chouhan Vs State of Uttar Pradesh में पारित आदेश दिनांक-22.10.2024, जिसका सुसंगत अंश निम्नवत् है-

-3. we find it appropriate to obtain a factual report for which we constitute a Joint Committee comprising District Magistrate, Agra and Uttar Pradesh Pollution Control Board.
4. District Magistrate, Agra shall be Nodal Authority for co-ordination and compliance of this order.
 5. Above Committee shall visit the site, collect relevant information and submit factual Report within one month.
 6. List on 25.11.2024.

उपरोक्त आदेश के अनुपालन में राज्य बोर्ड के प्रतिनिधित्व हेतु डा0 विश्वनाथ शर्मा, क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, आगरा (मो0 नं0-7839891805 ई-मेल-roagra@uppcb.in) को राज्य बोर्ड का प्रतिनिधि नामित किया जाता है।

अतः अनुरोध है कि मा0 एन0जी0टी0 के उपरोक्त आदेशों के अनुपालन में गठित संयुक्त समिति हेतु प्रतिनिधि नामित करते हुए आवश्यक कार्यवाही कराने का कष्ट करें।

भवदीय,

(संजीव कुमार सिंह)
सदस्य सचिव

प्रतिलिपि-क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, आगरा को इस निर्देश के साथ प्रेषित कि मा0 एन0जी0टी0 के आदेशों के अनुपालन में गठित समिति के साथ समन्वय स्थापित कर, निर्धारित समयावधि में कार्यवाही करना सुनिश्चित करें तथा कृत कार्यवाही की सूचना से मुख्यालय को अवगत करायें।

सदस्य सचिव

टी.सी.-12वीं, विभूति खण्ड,
गोमती नगर, लखनऊ-226010
दूरभाष-2720831, 2720828, 270691
फैक्स : 0522-2720764
ई-मेल-info@uppcb.com
वेबसाइट-www.uppcb.com

T.C.-12V, Vibhuti Khand,
Gomti Nagar, Lucknow-226010
Phone : 2720831, 2720828, 270691
Fax : 0522-2720764
E-mail: info@uppcb.com
Web Site: www.uppcb.com



क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड,
भवन सं० 14, सेक्टर 3बी, आवास विकास सिकन्दरा योजना, आगरा।

पत्रांक - 814 / L-276 / 2024

दिनांक - 13 / 11 / 2024

महत्वपूर्ण /
मा० राष्ट्रीय हरित अधिकरण प्रकरण

सेवा में,

श्री विष्णु दीक्षित,
म०न०-18, गायत्री सिटी,
शास्त्रीपुरम, आगरा।

विषय:- मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० सं०-994 / 2024 **Puran Singh Chouhan Vs State of Uttar Pradesh** में पारित आदेश दिनांक 22.10.2024 के अनुपालन के सम्बन्ध में।

महोदय,

अवगत हों कि श्री पूरन सिंह चौहान, सचिव, गायत्री मनहर ग्रीन कॉलोनी, शास्त्रीपुरम, सिकन्दरा, आगरा द्वारा मा० राष्ट्रीय हरित अधिकरण में प्रेषित शिकायती पत्र के क्रम में मा० राष्ट्रीय हरित अधिकरण द्वारा ओ०ए० सं०-994 / 2024 Puran Singh Chouhan Vs State of Uttar Pradesh में दिनांक 22.10.2024 को निम्न आदेश पारित किये गये हैं-

"2. Complainant has said that there is a park outside the gate of Manhar Green Colony at Shastripuram Sikandra, Agra which is being damaged and encroached by Bhu-mafias in as much as boundary of park has been damaged; a transformer has been placed; and Septic tank has also been constructed in park itself and thereby status of park has been changed illegally which is causing severe damage to environment.

3. Allegations made in the complaint, in our view, do constitute prima facie a substantial question relating to environment arising due to implementation of enactments mentioned in Schedule 1 of NGT Act, 2010, but before proceeding further in the matter we find it appropriate to obtain a factual report for which we constitute a Joint Committee comprising District Magistrate, Agra and Uttar Pradesh Pollution Control Board.

4. District Magistrate, Agra shall be Nodal Authority for co-ordination and compliance of this order.

5. Above Committee shall visit the site, collect relevant information and submit factual Report within one month.

6. List on 25.11.2024."

उक्त के क्रम में शिकायती स्थल का संयुक्त निरीक्षण अपर जिलाधिकारी (नमामि गंगे) एवं अद्योहस्ताक्षरी द्वारा दिनांक 13.11.2024 को किया गया। निरीक्षण के समय गायत्री मनहर ग्रीन हाउसिंग सोसाइटी के प्रतिनिधि के रूप में डा० संजय शल्या, निवासी म०न०-20, गायत्री मनहर ग्रीन (म०न०-993548113) तथा आप स्वयं उपस्थित थे। निरीक्षण के समय आप द्वारा अवगत कराया गया कि गायत्री मनहर ग्रीन हाउसिंग सोसाइटी की स्थापना वर्ष 2010 में की गयी थी तथा विवादित स्थल गायत्री सिटी के अन्तर्गत आच्छादित है।

कृ०प०उ०

-2-

उपरोक्त के क्रम में आपको निर्देशित किया जाता है कि मै0 गायत्री मनहर ग्रीन कॉलोनी, शास्त्रीपुरम, आगरा का आगरा विकास प्राधिकरण द्वारा स्वीकृत मानचित्र की प्रति तथा अन्य अभिलेख दिनांक 16.11.2024 तक कार्यालय में प्रस्तुत किया जाना सुनिश्चित करे, जिससे कि तथ्यात्मक आख्या से मा0 राष्ट्रीय हरित अधिकरण को अवगत कराया जा सके।

भवदीय

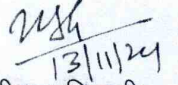


(डा0 विश्वनाथ शर्मा)
क्षेत्रीय अधिकारी

प्रतिलिपि-

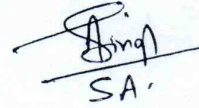
1. सचिव, गायत्री मनहर ग्रीन हाउसिंग सोसाइटी, आगरा को इस निर्देश के साथ प्रेषित कि शिकायती पत्र में उल्लिखित पूर्व निर्मित ग्रीन बेल्ट को रातो-रात तहस-नहस एवं ध्वस्त कर अवैध कब्जा करने से पूर्व के फोटोग्राफ्स एवं सम्बन्धित अन्य अभिलेखों के साथ कार्यालय में दिनांक 16.11.2024 तक प्रस्तुत करना सुनिश्चित करें।
2. अपर जिलाधिकारी (नमामि गंगे), आगरा को सूचनार्थ सादर प्रेषित।
3. मुख्य पर्यावरण अधिकारी (वृत्त-4), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

o/c



13/11/24
क्षेत्रीय अधिकारी

o/c



SA.



**क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड,
भवन सं० 14, सेक्टर 3बी, आवास विकास सिकन्दरा योजना, आगरा।**

पत्रांक - 815 / एल-276 / 2024

दिनांक - 13 / 11 / 2024

महत्वपूर्ण /
मा० राष्ट्रीय हरित अधिकरण प्रकरण

सेवा में,

उपाध्यक्ष
आगरा विकास प्राधिकरण,
आगरा।

विषय:—मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० सं०-994/2024 Puran Singh Chouhan Vs State of Uttar Pradesh में पारित आदेश दिनांक 22.10.2024 के अनुपालन के सम्बन्ध में।

महोदया,

कृपया उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०-994/2024 (पूरन सिंह चौहान बनाम स्टेट आफ यू०पी०) में पारित आदेश दिनांक 22.10.2024 का संदर्भ ग्रहण करने का कष्ट करें। अवगत कराना है कि श्री पूरन सिंह चौहान, सचिव, गायत्री मनहर ग्रीन कॉलोनी, शास्त्रीपुरम, सिकन्दरा, आगरा द्वारा मा० राष्ट्रीय हरित अधिकरण में दिनांक 05.12.2023 को प्रेषित शिकायती पत्र में गायत्री मनहर ग्रीन कॉलोनी के गेट के बाहर स्थित पार्क की बाउंड्री को क्षतिग्रस्त कर तथा ट्रांसफार्मर रख कर अतिक्रमण कर लिये जाने तथा सेप्टिक टैंक का निर्माण किये जाने से पार्क की स्थित तथा पर्यावरण को गम्भीर नुकसान होने की शिकायत की गयी है, जिसमें मा० राष्ट्रीय हरित अधिकरण द्वारा दिनांक 22.10.2024 को निम्नवत् आदेश पारित किये गये हैं:—

“2. Complainant has said that there is a park outside the gate of Manhar Green Colony at Shastripuram Sikandra, Agra which is being damaged and encroached by Bhu-mafias in as much as boundary of park has been damaged; a transformer has been placed; and Septic tank has also been constructed in park itself and thereby status of park has been changed illegally which is causing severe damage to environment.

3. Allegations made in the complaint, in our view, do constitute prima facie a substantial question relating to environment arising due to implementation of enactments mentioned in Schedule 1 of NGT Act, 2010, but before proceeding further in the matter we find it appropriate to obtain a factual report for which we constitute a Joint Committee comprising District Magistrate, Agra and Uttar Pradesh Pollution Control Board.

4. District Magistrate, Agra shall be Nodal Authority for co-ordination and compliance of this order.

5. Above Committee shall visit the site, collect relevant information and submit factual Report within one month.

6. List on 25.11.2024.”

क०प०उ०

-2-

मा0 अधिकरण द्वारा उपरोक्त आदेशों में जिलाधिकारी महोदय, आगरा को कॉर्डिनेशन एवं अनुपालन किये जाने हेतु नोडल अथॉरिटी नामित करते हुये उ0प्र0 प्रदूषण नियंत्रण बोर्ड की संयुक्त समिति का गठन करते हुए शिकायती स्थल का निरीक्षण किये जाने, जानकारी एकत्रित किये जाने तथा तथ्यात्मक आख्या 25.11.2024 से पूर्व तक प्रस्तुत किये जाने के निर्देश दिये गये हैं।

उपरोक्त के क्रम में अनुरोध है कि मै0 गायत्री मनहर ग्रीन कॉलोनी, शास्त्रीपुरम, आगरा का आगरा विकास प्राधिकरण से स्वीकृत मानचित्र की प्रति इस कार्यालय को उपलब्ध कराये जाने के सम्बन्ध में सम्बन्धित अधिकारी को निर्देशित करने का कष्ट करें, जिससे कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 सं0-994/2024 (पूरन सिंह चौहान बनाम स्टेट आफ यू0पी0) में ससमय तथ्यात्मक आख्या दाखिल की जा सके।

भवदीय



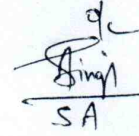
(डा0 विश्वनाथ शर्मा)
क्षेत्रीय अधिकारी

pc

प्रतिलिपि-सदस्य सचिव महोदय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।



13/11/24
क्षेत्रीय अधिकारी


SA

संख्या में

जांच अधिकारी

आगरा

महोदय

अवगत कराना है कि गायत्री मनहर ग्रीन कॉलोनी शास्त्रीपुरम आगरा के गेट के बाहर ग्रीन ग्रीनरी दिखाकर तथा ट्रांसफार्मर एवं एसटीपी बनाकर कॉलोनी के मकान/ प्लॉट वर्ष 2010 में विक्रय किए गए थे।

उक्त ग्रीनरी स्थल पर ब्लैकलिस्टेड भू माफिया हरिओम दिक्षित एवं गायत्री मनहर ग्रीन कॉलोनी के डेवलपर/ डायरेक्टर, गायत्री डेवलपमेंट प्राइवेट लिमिटेड रमन टावर संजय प्लेस आगरा के भाई श्री विष्णु दीक्षित आदि द्वारा दिनांक 19/20 नवंबर 2023 की रात्रि में तथा 5 दिसंबर 2023 को अवैध निर्माण करने के उद्देश्य से, ग्रीनरी को तहस-नहस ध्वस्त कर पर्यावरण को क्षति पहुंच कर एनजीटी के नियमों का उल्लंघन किया गया है तथा ग्रीनरी के नेचर को चेंज करते हुए भूमाफियों द्वारा इलीगल एक्टिविटी की गई है इस प्रकार उक्त भू माफिया न्यूसेंस /अनलॉफुल ऑब्स्ट्रक्शन किए जाने के दोषी हैं।

यह भी संज्ञान में लाना है कि इस कॉलोनी के डेवलपर श्री हरिओम दिक्षित डायरेक्टर गायत्री डेवलपमेंट प्राइवेट लिमिटेड फिफ्थ फ्लोर रमन टावर संजय प्लेस आगरा द्वारा आगरा विकास प्राधिकरण द्वारा स्वीकृत आंतरिक विकास कार्य एसटीपी, आरडब्ल्यूएचएस, दलाब घर कार्य भी नहीं किए गए हैं जिसकी शिकायत उपाध्यक्ष आगरा विकास प्राधिकरण को भी की गई है।

यह भी उल्लेख करना है की 13 वर्षों तक अधूरे निर्मित एसटीपी का सीवर का मलवा गेट के बाहर फैला रहा, बदबू में कॉलोनी वासी रहे तथा 13 वर्षों तक पॉल्यूशन फैलाते हुए पर्यावरण को क्षति पहुंचाते रहे।

अतः आप से अनुरोध है कि उक्त भूमाफियाओं के विरुद्ध आवश्यक कार्रवाई करते हुए तहस-नहस की गई ग्रीनरी के बहाली के आदेश जारी करने हेतु आवश्यक कार्रवाई करने का कष्ट करें

संलग्न उक्त अनुसार

निवेदक

सचिव

1. पत्र सं० 2 दिनांक 05/12/2023

2. पत्र सं० 15 दिनांक 19/12/2023

3. ADA द्वारा स्वीकृत मैप

4. ब्राउसर

5. हस्तनिर्मित मैप

6. वर्ष 2010 में कॉलोनी के गेट के बाहर बनाई गई ग्रीनरी का साक्ष्य

7. तहस नहस की गई ग्रीनरी तथा अवैध निर्माण हेतु लाइ गई निर्माण सामग्री के साक्ष्य 7A-7D

गायत्री मनहर ग्रीन कॉलोनी

शास्त्रीपुरम आगरा

मोबाइल नंबर- 8273606318

14/11/24

14/11/24

14/11/24
99354811514/11/24
7300718888
9410409997



GAYATRI MANHAR GREEN

Residential Welfare Society

Add:- Near Gayatri Public School, Shastripuram, Agra

Regd.: 1164-2013-14

Ref No. 02

Date 05/12/2023

सेवा में,
पुलिस आयुक्त,
पुलिस कमिश्नरेट,
आगरा,

1000
शुद्धि
for me
Amm

विषय- "मनहर ग्रीन" कॉलोनी के गेट के बाहर 13 वर्ष पूर्व निर्मित पार्क को भू माफियाओं द्वारा ध्वस्त कर पर्यावरण को क्षति पहुंचाने व पार्क पर अवैध कब्जा करने के दृष्टिकोण से ईंटें डालकर व निस्वीकार पार्क पर अवैध निर्माण किए जाने का प्रयास जाने के संबंध में।

महोदय,

उपरोक्त विषयक सादर अवगत कराना है कि आगरा नगर निगम आगरा के वार्ड नंबर 90 में, गायत्री पब्लिक स्कूल, शास्त्रीपुरम, सिकंदरा, आगरा के निकट स्थित "मनहर ग्रीन" कॉलोनी (एडीए अप्रूव्ड) के गेट के बाहर, 13 वर्ष पूर्व निर्मित पार्क को, सतों-रात तहस-नहस एवं ध्वस्त कर पर्यावरण को क्षति पहुंचाई गई है व अवैध कब्जा करने के दृष्टिकोण से भू माफियों द्वारा ईंटें डालकर निर्माण करने का प्रयास किया गया जिसकी सूचना संलग्न पत्र दिनांक 20 नवंबर 2023 द्वारा दी जा चुकी है।

पुनः आज दिनांक 5 दिसंबर 2023 को ब्लैकलिस्टेड भू माफिया श्री हरिओम दीक्षित पुत्र श्री ओमकार दीक्षित निवासी आगरा के भाई श्री विष्णु दीक्षित पुत्र श्री ओमकार दीक्षित निवासी गायत्री पब्लिक स्कूल के पीछे, शास्त्रीपुरम, सिकंदरा आगरा द्वारा उक्त पार्क पर निर्माण करने का प्रयास किया गया। जिसकी सूचना 112 नंबर पर दी गई।

महोदय यदि भू माफियाओं द्वारा पार्क पर अवैध निर्माण कर लिया जाता है तो अवैध, अराजक एवं अनैतिक गतिविधियां होने की संभावना है जिसका प्रभाव कॉलोनी के परिवार एवं बच्चों पर पड़ेगा।

अतः आपसे निवेदन है कि कॉलोनी के गेट पर 13 वर्ष पूर्व निर्मित पार्क को तहस-नहस एवं तोड़कर पर्यावरण को क्षति पहुंचानेवाले व अवैध कब्जा करने का प्रयास करने वाले उक्त भू माफियाओं के विरुद्ध विधिक कार्यवाही करने का कष्ट करें।

संलग्नक- जियो टैग फोटोग्राफ एवं पत्र दिनांक 20 नवंबर 2023 की छाया प्रति।

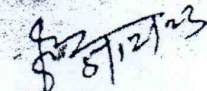
दिनांक -05.12.2023


सन्दीप पाराशर

अध्यक्ष

गायत्री मनहर ग्रीन कॉलोनी
शास्त्रीपुरम सिकंदरा आगरा

निवेदक

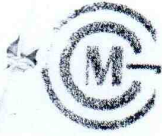

पूरन सिंह चौहान

सचिव

गायत्री मनहर ग्रीन कॉलोनी
शास्त्रीपुरम सिकंदरा आगरा

मो.न.9760428195

एवं संलग्न कॉलोनी वासीए



GAYATRI MANHAR GREEN (2)

Residential Welfare Society

Add:- Near Gayatri Public School, Shastripuram, Agra

Ref No. 15

Date: 19/12/2023

सेवा मे

उपाध्यक्ष

आगरा विकास प्राधिकरण आगरा

विषय-शास्त्रीपुरम स्थित "मनहर ग्रीन" कॉलोनी में एडीए से स्वीकृत विकास कार्य न कर व अनुबंध का उल्लंघन करने पर डेवलपर श्री हरि ओम दीक्षित के विरुद्ध विधिक कार्रवाई किए जाने के संबंध में

महोदय,

उपरोक्त बिषयक निवेदन करना है कि शास्त्रीपुरम, सिकंदरा, आगरा स्थित मनहर ग्रीन कॉलोनी का मानचित्र, आगरा विकास प्राधिकरण आगरा द्वारा पत्रांक-1299/बीपीएल/1/09 .10 दिनांक 4 अगस्त 2010 द्वारा स्वीकृत के पश्चात अनुबंध जारी किया गया था परंतु मानचित्र में स्वीकृत व अनुबंध के अनुरूप सीवेज ट्रीटमेंट प्लांट, रेन वाटर हार्वेस्टिंग सिस्टम, डलाबघर, सॉलिड वेस्ट मैनेजमेंट, वैकल्पिक सौर ऊर्जा संयंत्र, कूड़ा दान हेतु मूवेबिल कंटेनर की व्यवस्था व अग्निशमन के लिए पर्याप्त क्षमता का स्टैटिक टैंक का निर्माण आदि आदि विकास कार्य डेवलपर श्री हरि ओम दीक्षित पुत्र श्री ओमकार दीक्षित 1,5th फ्लोर, रमन टावर, संजय प्लेस, आगरा द्वारा न कर, आगरा विकास प्राधिकरण से अप्रूव्ड ले आउट प्लान, सर्विस प्लान, लैंडस्केप प्लान व स्पेसिफिकेशन के अनुरूप विकास कार्य न कर, स्वीकृत मानचित्र का विचलन व हुए अनुबंध का उल्लंघन किया गया है एवं पर्यावरण को दृष्टिकोण रखते हुए वैज्ञानिक रूप से ड्रेनेज व सीवरेज निस्तारण व्यवस्था न कर, विगत 13 वर्षों से पर्यावरण को क्षति पहुंचाई गई है।

इसी प्रकार म. नं. 27 के स्वामी को, म. न. 26 एवं 27 के बीच, बिना 4.5 इंच की दीवार बनाए मकान विक्रय कर, उपरोक्त डेवलपर द्वारा म. नं. 27 के स्वामी के साथ धोखाधड़ी की गई है व स्वीकृत मानचित्र का उल्लंघन किया गया है।

अतः आपसे निवेदन है कि उपरोक्त ब्लैकलिस्टेड डेवलपर श्री हरिओम दीक्षित के विरुद्ध विधिक कार्रवाई करते हुए उपरोक्त वर्णित विकास कार्य, डेवलपर से पूर्ण कराने हेतु प्रभावी विधिक कार्रवाई करने का कष्ट करें जिसके लिए मनहर ग्रीन कॉलोनीवासी आपका आजीवन आभारी रहेंगे।

दिनांक 19 दिसंबर 2023

निवेदक

पूरन सिंह चौहान

सचिव

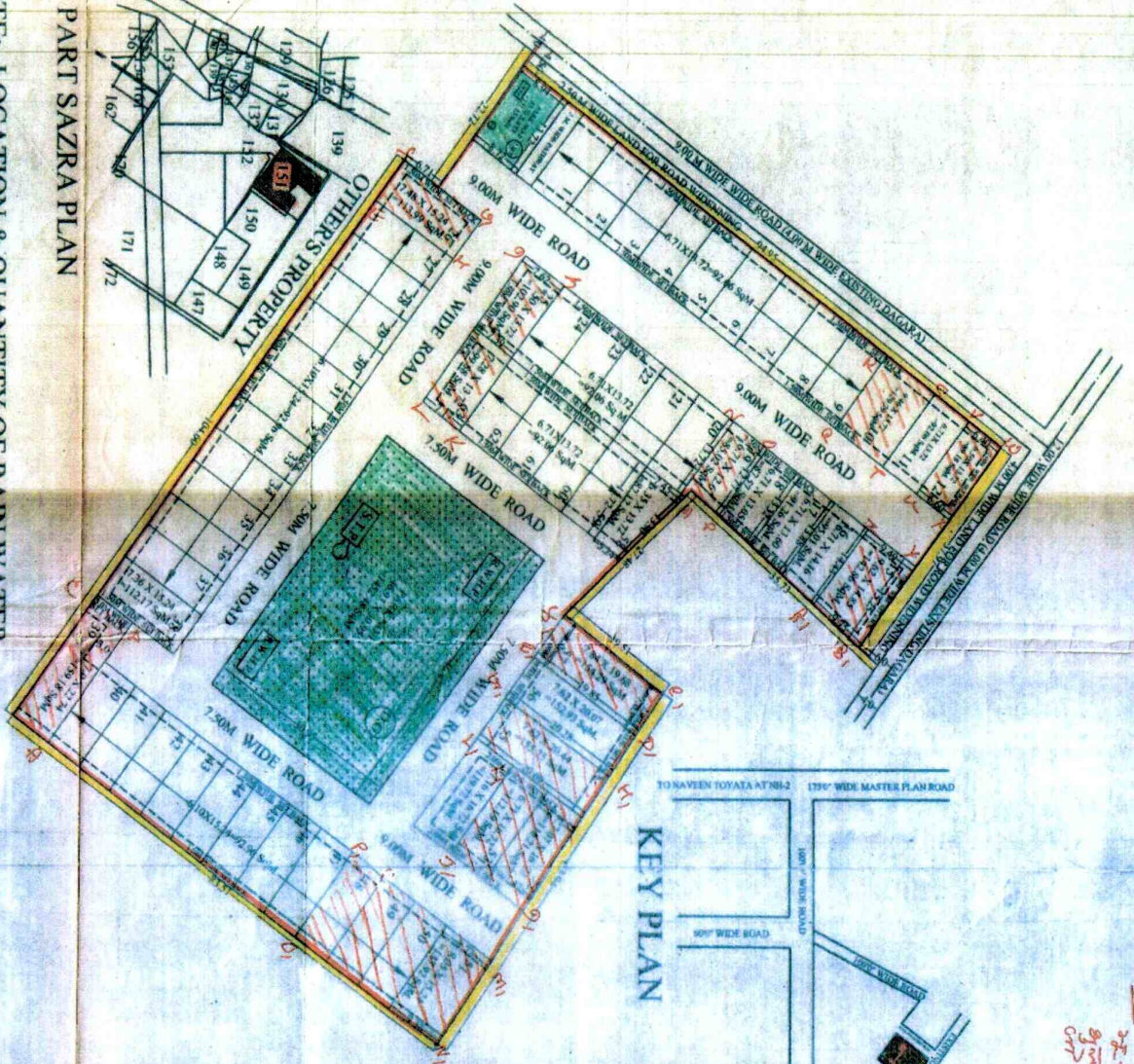
गायत्री मनहर ग्रीन कॉलोनी

शास्त्रीपुरम सिकंदरा, आगरा

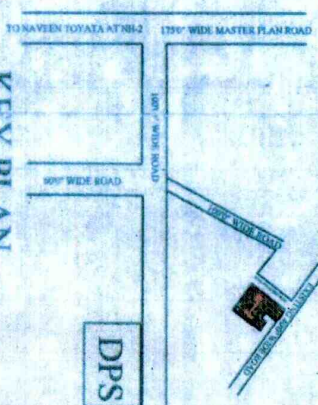
मो.न.-9760 42819 5 एवं 84331 22760

NOTE:- LOCATION & QUANTITY OF RAIN WATER HARVESTING SYSTEM CAN BE CHANGED DESIGN & SITE CONDITION

PART SAZRA PLAN



KEY PLAN



PLOT AREA STATEMENT

Plot No.	Quantity	Plot Area	Total Area
1	1 Nos.	92.05	92.05
2	1 Nos.	128.79	128.79
3	1 Nos.	92.05	92.05
4	1 Nos.	88.18	88.18
5	1 Nos.	148.20	148.20
6	1 Nos.	81.26	81.26
7	1 Nos.	87.57	87.57
8	1 Nos.	85.22	85.22
9	5 Nos.	102.50	512.50
10	1 Nos.	113.99	113.99
11	1 Nos.	92.96	92.96
12	1 Nos.	112.17	112.17
13	1 Nos.	159.18	159.18
14	1 Nos.	102.50	102.50
15	1 Nos.	127.52	127.52
16	1 Nos.	119.21	119.21
17	1 Nos.	118.72	118.72
18	1 Nos.	155.75	155.75
19	1 Nos.	152.83	152.83
20	1 Nos.	154.29	154.29
21	1 Nos.	87.12	87.12
22	4 Nos.	92.06	368.24
23	1 Nos.	90.88	90.88
24	1 Nos.	6,141.20	6,141.20
25	1 Nos.	142.85	142.85
26	1 Nos.	1452.48	1452.48
27	1 Nos.	121.15	121.15
28	1 Nos.	1,573.83	1,573.83
29	1 Nos.	16,853.37	16,853.37
30	1 Nos.	384.25	384.25
31	1 Nos.	10,408.12	10,408.12
32	1 Nos.	6,141.20	6,141.20
33	1 Nos.	142.85	142.85
34	1 Nos.	6,244.88	6,244.88
35	1 Nos.	1,373.83	1,373.83
36	1 Nos.	2,539.70	2,539.70
37	1 Nos.	71.73	71.73
38	1 Nos.	0.89	0.89

REFERENCE: PROPOSED CONST. OTHERS PROPERTY DRAINAGE/SEWAGE

PROPOSED RESIDENTIAL LAYOUT PLAN OF MANJARI GARDENS SITUATED AT MANJARI NO. 131 OF MALWA MUMBAI/MUMBAI P.M.C. AREA

SCALE 1:500

North

Owner's: SHRI TRILOKI SANKAR AVAS SAVARTTI LTD.

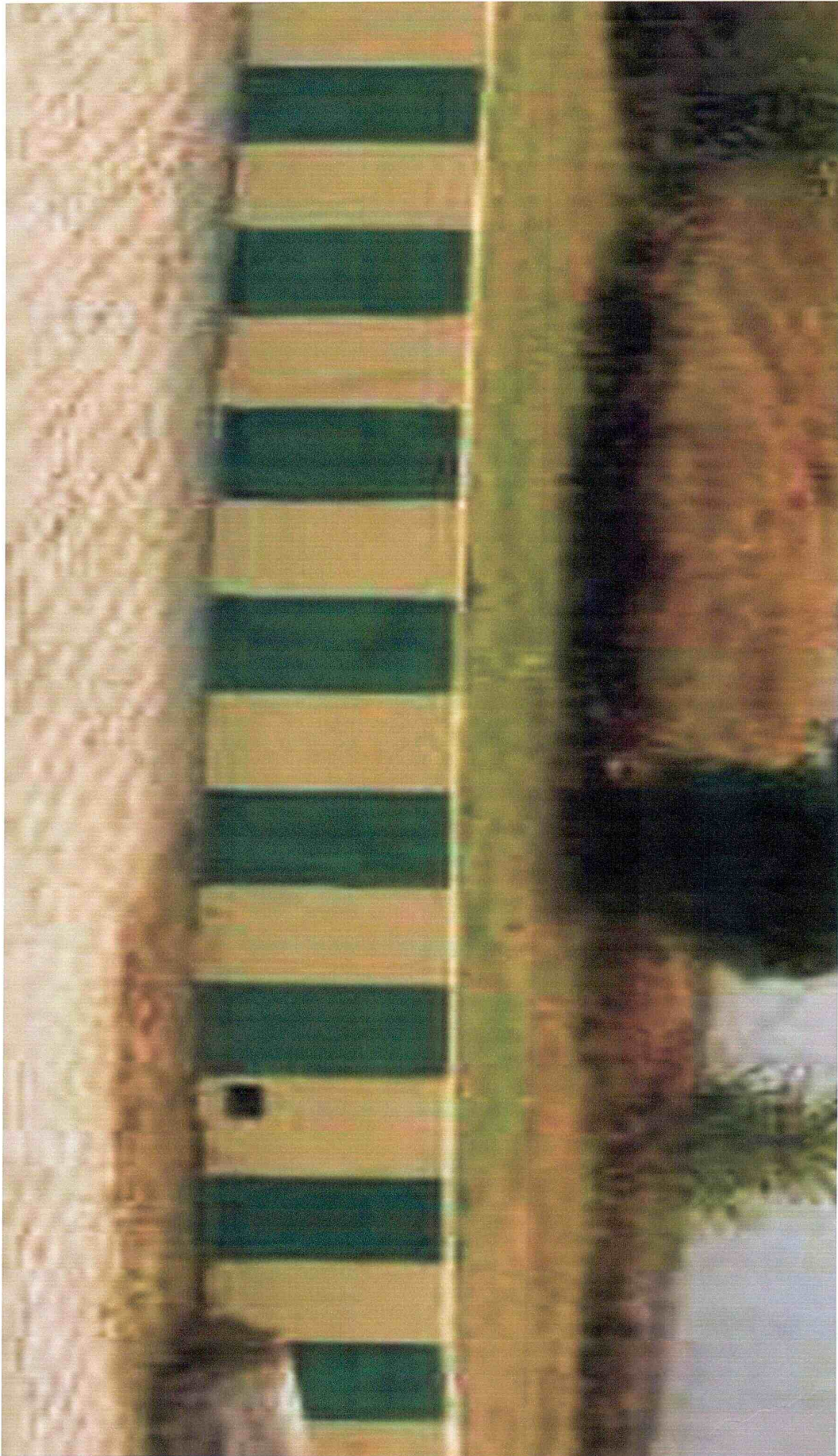
Prepared by: Mr. Daya Shanker Sharma, B.E. (Civil), Approved Valuer.

Checked by: Mr. Daya Shanker Sharma, M.No. 2004/1511, Eng. (Structural) of Sharma & Associates.

MODCON: A GROUP OF ARCHITECTS, ENGINEERS & VALUERS. G-5, 57/2 KAYARI CENTRE, SANJAY PL. ACE, AGR. PH. NO. 25252110, 26002110, 2927050311001

Handwritten notes in Hindi:
 1. 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100, 101, 102, 103, 104, 105, 106, 107, 108, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 123, 124, 125, 126, 127, 128, 129, 130, 131, 132, 133, 134, 135, 136, 137, 138, 139, 140, 141, 142, 143, 144, 145, 146, 147, 148, 149, 150, 151, 152, 153, 154, 155, 156, 157, 158, 159, 160, 161, 162, 163, 164, 165, 166, 167, 168, 169, 170, 171, 172, 173, 174, 175, 176, 177, 178, 179, 180, 181, 182, 183, 184, 185, 186, 187, 188, 189, 190, 191, 192, 193, 194, 195, 196, 197, 198, 199, 200, 201, 202, 203, 204, 205, 206, 207, 208, 209, 210, 211, 212, 213, 214, 215, 216, 217, 218, 219, 220, 221, 222, 223, 224, 225, 226, 227, 228, 229, 230, 231, 232, 233, 234, 235, 236, 237, 238, 239, 240, 241, 242, 243, 244, 245, 246, 247, 248, 249, 250, 251, 252, 253, 254, 255, 256, 257, 258, 259, 260, 261, 262, 263, 264, 265, 266, 267, 268, 269, 270, 271, 272, 273, 274, 275, 276, 277, 278, 279, 280, 281, 282, 283, 284, 285, 286, 287, 288, 289, 290, 291, 292, 293, 294, 295, 296, 297, 298, 299, 300, 301, 302, 303, 304, 305, 306, 307, 308, 309, 310, 311, 312, 313, 314, 315, 316, 317, 318, 319, 320, 321, 322, 323, 324, 325, 326, 327, 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 338, 339, 340, 341, 342, 343, 344, 345, 346, 347, 348, 349, 350, 351, 352, 353, 354, 355, 356, 357, 358, 359, 360, 361, 362, 363, 364, 365, 366, 367, 368, 369, 370, 371, 372, 373, 374, 375, 376, 377, 378, 379, 380, 381, 382, 383, 384, 385, 386, 387, 388, 389, 390, 391, 392, 393, 394, 395, 396, 397, 398, 399, 400, 401, 402, 403, 404, 405, 406, 407, 408, 409, 410, 411, 412, 413, 414, 415, 416, 417, 418, 419, 420, 421, 422, 423, 424, 425, 426, 427, 428, 429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 456, 457, 458, 459, 460, 461, 462, 463, 464, 465, 466, 467, 468, 469, 470, 471, 472, 473, 474, 475, 476, 477, 478, 479, 480, 481, 482, 483, 484, 485, 486, 487, 488, 489, 490, 491, 492, 493, 494, 495, 496, 497, 498, 499, 500, 501, 502, 503, 504, 505, 506, 507, 508, 509, 510, 511, 512, 513, 514, 515, 516, 517, 518, 519, 520, 521, 522, 523, 524, 525, 526, 527, 528, 529, 530, 531, 532, 533, 534, 535, 536, 537, 538, 539, 540, 541, 542, 543, 544, 545, 546, 547, 548, 549, 550, 551, 552, 553, 554, 555, 556, 557, 558, 559, 560, 561, 562, 563, 564, 565, 566, 567, 568, 569, 570, 571, 572, 573, 574, 575, 576, 577, 578, 579, 580, 581, 582, 583, 584, 585, 586, 587, 588, 589, 590, 591, 592, 593, 594, 595, 596, 597, 598, 599, 600, 601, 602, 603, 604, 605, 606, 607, 608, 609, 610, 611, 612, 613, 614, 615, 616, 617, 618, 619, 620, 621, 622, 623, 624, 625, 626, 627, 628, 629, 630, 631, 632, 633, 634, 635, 636, 637, 638, 639, 640, 641, 642, 643, 644, 645, 646, 647, 648, 649, 650, 651, 652, 653, 654, 655, 656, 657, 658, 659, 660, 661, 662, 663, 664, 665, 666, 667, 668, 669, 670, 671, 672, 673, 674, 675, 676, 677, 678, 679, 680, 681, 682, 683, 684, 685, 686, 687, 688, 689, 690, 691, 692, 693, 694, 695, 696, 697, 698, 699, 700, 701, 702, 703, 704, 705, 706, 707, 708, 709, 710, 711, 712, 713, 714, 715, 716, 717, 718, 719, 720, 721, 722, 723, 724, 725, 726, 727, 728, 729, 730, 731, 732, 733, 734, 735, 736, 737, 738, 739, 740, 741, 742, 743, 744, 745, 746, 747, 748, 749, 750, 751, 752, 753, 754, 755, 756, 757, 758, 759, 760, 761, 762, 763, 764, 765, 766, 767, 768, 769, 770, 771, 772, 773, 774, 775, 776, 777, 778, 779, 780, 781, 782, 783, 784, 785, 786, 787, 788, 789, 790, 791, 792, 793, 794, 795, 796, 797, 798, 799, 800, 801, 802, 803, 804, 805, 806, 807, 808, 809, 810, 811, 812, 813, 814, 815, 816, 817, 818, 819, 820, 821, 822, 823, 824, 825, 826, 827, 828, 829, 830, 831, 832, 833, 834, 835, 836, 837, 838, 839, 840, 841, 842, 843, 844, 845, 846, 847, 848, 849, 850, 851, 852, 853, 854, 855, 856, 857, 858, 859, 860, 861, 862, 863, 864, 865, 866, 867, 868, 869, 870, 871, 872, 873, 874, 875, 876, 877, 878, 879, 880, 881, 882, 883, 884, 885, 886, 887, 888, 889, 890, 891, 892, 893, 894, 895, 896, 897, 898, 899, 900, 901, 902, 903, 904, 905, 906, 907, 908, 909, 910, 911, 912, 913, 914, 915, 916, 917, 918, 919, 920, 921, 922, 923, 924, 925, 926, 927, 928, 929, 930, 931, 932, 933, 934, 935, 936, 937, 938, 939, 940, 941, 942, 943, 944, 945, 946, 947, 948, 949, 950, 951, 952, 953, 954, 955, 956, 957, 958, 959, 960, 961, 962, 963, 964, 965, 966, 967, 968, 969, 970, 971, 972, 973, 974, 975, 976, 977, 978, 979, 980, 981, 982, 983, 984, 985, 986, 987, 988, 989, 990, 991, 992, 993, 994, 995, 996, 997, 998, 999, 1000.

Handwritten notes in Hindi:
 1. 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100, 101, 102, 103, 104, 105, 106, 107, 108, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 123, 124, 125, 126, 127, 128, 129, 130, 131, 132, 133, 134, 135, 136, 137, 138, 139, 140, 141, 142, 143, 144, 145, 146, 147, 148, 149, 150, 151, 152, 153, 154, 155, 156, 157, 158, 159, 160, 161, 162, 163, 164, 165, 166, 167, 168, 169, 170, 171, 172, 173, 174, 175, 176, 177, 178, 179, 180, 181, 182, 183, 184, 185, 186, 187, 188, 189, 190, 191, 192, 193, 194, 195, 196, 197, 198, 199, 200, 201, 202, 203, 204, 205, 206, 207, 208, 209, 210, 211, 212, 213, 214, 215, 216, 217, 218, 219, 220, 221, 222, 223, 224, 225, 226, 227, 228, 229, 230, 231, 232, 233, 234, 235, 236, 237, 238, 239, 240, 241, 242, 243, 244, 245, 246, 247, 248, 249, 250, 251, 252, 253, 254, 255, 256, 257, 258, 259, 260, 261, 262, 263, 264, 265, 266, 267, 268, 269, 270, 271, 272, 273, 274, 275, 276, 277, 278, 279, 280, 281, 282, 283, 284, 285, 286, 287, 288, 289, 290, 291, 292, 293, 294, 295, 296, 297, 298, 299, 300, 301, 302, 303, 304, 305, 306, 307, 308, 309, 310, 311, 312, 313, 314, 315, 316, 317, 318, 319, 320, 321, 322, 323, 324, 325, 326, 327, 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 338, 339, 340, 341, 342, 343, 344, 345, 346, 347, 348, 349, 350, 351, 352, 353, 354, 355, 356, 357, 358, 359, 360, 361, 362, 363, 364, 365, 366, 367, 368, 369, 370, 371, 372, 373, 374, 375, 376, 377, 378, 379, 380, 381, 382, 383, 384, 385, 386, 387, 388, 389, 390, 391, 392, 393, 394, 395, 396, 397, 398, 399, 400, 401, 402, 403, 404, 405, 406, 407, 408, 409, 410, 411, 412, 413, 414, 415, 416, 417, 418, 419, 420, 421, 422, 423, 424, 425, 426, 427, 428, 429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 456, 457, 458, 459, 460, 461, 462, 463, 464, 465, 466, 467, 468, 469, 470, 471, 472, 473, 474, 475, 476, 477, 478, 479, 480, 481, 482, 483, 484, 485, 486, 487, 488, 489, 490, 491, 492, 493, 494, 495, 496, 497, 498, 499, 500, 501, 502, 503, 504, 505, 506, 507, 508, 509, 510, 511, 512, 513, 514, 515, 516, 517, 518, 519, 520, 521, 522, 523, 524, 525, 526, 527, 528, 529, 530, 531, 532, 533, 534, 535, 536, 537, 538, 539, 540, 541, 542, 543, 544, 545, 546, 547, 548, 549, 550, 551, 552, 553, 554, 555, 556, 557, 558, 559, 560, 561, 562, 563, 564, 565, 566, 567, 568, 569, 570, 571, 572, 573, 574, 575, 576, 577, 578, 579, 580, 581, 582, 583, 584, 585, 586, 587, 588, 589, 590, 591, 592, 593, 594, 595, 596, 597, 598, 599, 600, 601, 602, 603, 604, 605, 606, 607, 608, 609, 610, 611, 612, 613, 614, 615, 616, 617, 618, 619, 620, 621, 622, 623, 624, 625, 626, 627, 628, 629, 630, 631, 632, 633, 634, 635, 636, 637, 638, 639, 640, 641, 642, 643, 644, 645, 646, 647, 648, 649, 650, 651, 652, 653, 654, 655, 656, 657, 658, 659, 660, 661, 662, 663, 664, 665, 666, 667, 668, 669, 670, 671, 672, 673, 674, 675, 676, 677, 678, 679, 680, 681, 682, 683, 684, 685, 686, 687, 688, 689, 690, 691, 692, 693, 694, 695, 696, 697, 698, 699, 700, 701, 702, 703, 704, 705, 706, 707, 708, 709, 710, 711, 712, 713, 714, 715, 716, 717, 718, 719, 720, 721, 722, 723, 724, 725, 726, 727, 728, 729, 730, 731, 732, 733, 734, 735, 736, 737, 738, 739, 740, 741, 742, 743, 744, 745, 746, 747, 748, 749, 750, 751, 752, 753, 754, 755, 756, 757, 758, 759, 760, 761, 762, 763, 764, 765, 766, 767, 768, 769, 770, 771, 772, 773, 774, 775, 776, 777, 778, 779, 780, 781, 782, 783, 784, 785, 786, 787, 788, 789, 790, 791, 792, 793, 794, 795, 796, 797, 798, 799, 800, 801, 802, 803, 804, 805, 806, 807, 808, 809, 810, 811, 812, 813, 814, 815, 816, 817, 818, 819, 820, 821, 822, 823, 824, 825, 826, 827, 828, 829, 830, 831, 832, 833, 834, 835, 836, 837, 838, 839, 840, 841, 842, 843, 844, 845, 846, 847, 848, 849, 850, 851, 852, 853, 854, 855, 856, 857, 858, 859, 860, 861, 862, 863, 864, 865, 866, 867, 868, 869, 870, 871, 872, 873, 874, 875, 876, 877, 878, 879, 880, 881, 882, 883, 884, 885, 886, 887, 888, 889, 890, 891, 892, 893, 894, 895, 896, 897, 898, 899, 900, 901, 902, 903, 904, 905, 906, 907, 908, 909, 910, 911, 912, 913, 914, 915, 916, 917, 918, 919, 920, 921, 922, 923, 924, 925, 926, 927, 928, 929, 930, 931, 932, 933, 934, 935, 936, 937, 938, 939, 940, 941, 942, 943, 944, 945, 946, 947, 948, 949, 950, 951, 952, 953, 954, 955, 956, 957, 958, 959, 960, 961, 962, 963, 964, 965, 966, 967, 968, 969, 970, 971, 972, 973, 974, 975, 976, 977, 978, 979, 980, 981, 982, 983, 984, 985, 986, 987, 988,



(सुब की विद्यालय 2 फी 2013 ई. लखनऊ 2010 ई.)



(परिष्कार/सुधार)
ग्रीनरी (पेड़स+घस) धवल विभिन्न एवं लक्ष्मीबाबाकोरवाडी
के साक्ष्य





7D



26, Shastripuram, Agra, Mohammaddpur, Uttar Pradesh

282007, India

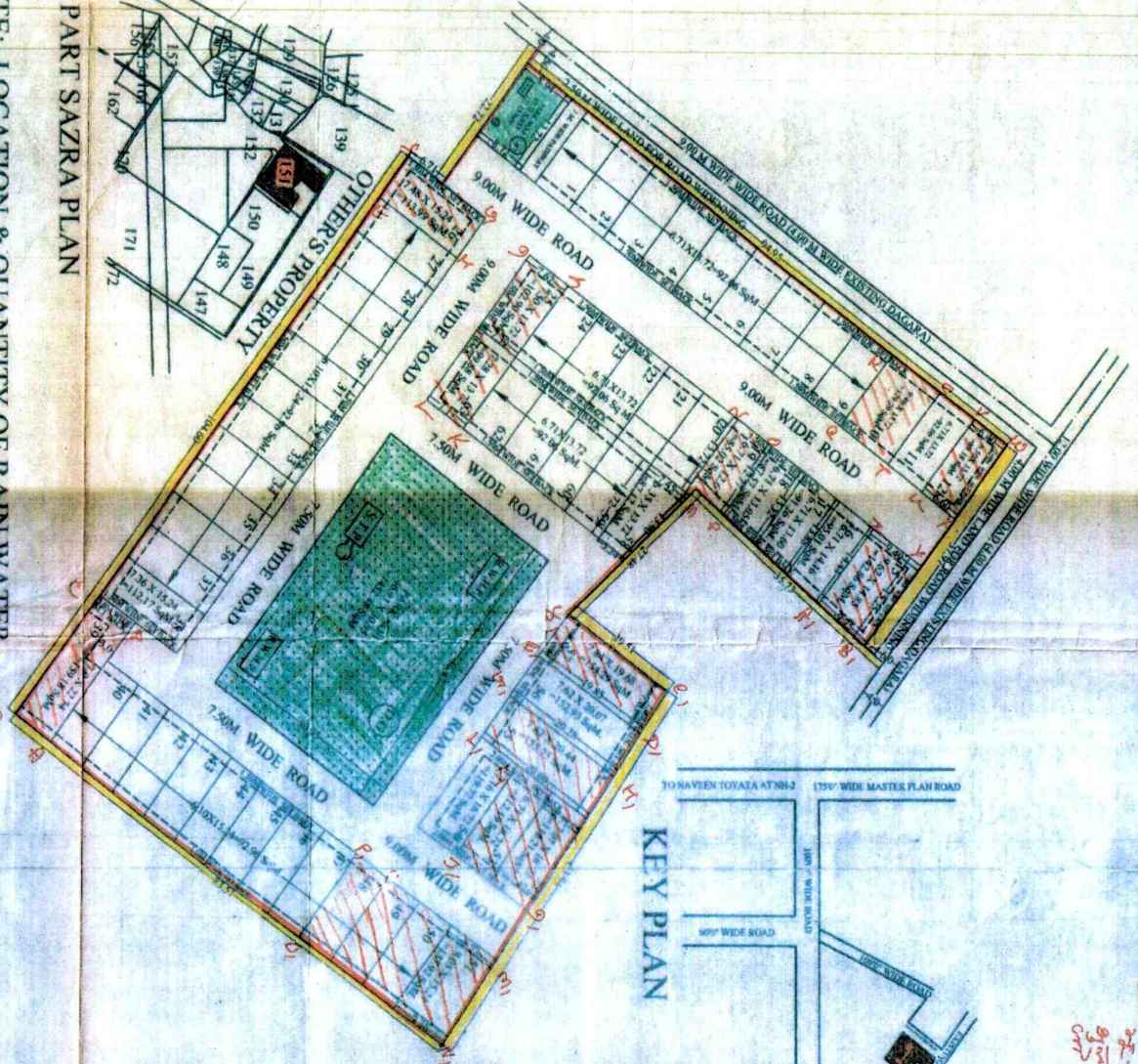
Lat: N 27°12'36.47124 Date: 05/12/2023

Lon: E 77°55'35.64444 Time: 11:01 AM 22.04°C



NOTE:- LOCATION & QUANTITY OF RAIN WATER HARVESTING SYSTEM CAN BE CHANGED DESIGN & SITE CONDITION

PART SAZRA PLAN



KEY PLAN



PLOT AREA STATEMENT

Plot Area	Quantity	Plot Area	Total Area
1. Residential	9 Nos.	92.05	828.54
2. Commercial	1 Nos.	128.79	128.79
3. Others Property	1 Nos.	82.00	82.00
4. Drainage Sewage	1 Nos.	88.18	88.18
5. Proposed Residential Layout Plan of Manshar Greens Situated at Khasra No. 151 Or Maliza Mohanmand Pur, Agra	1 Nos.	142.86	142.86
6. Others	1 Nos.	92.00	92.00
7. Total	15 Nos.	102.50	102.50
8. Park & Green Belt	1 Nos.	113.99	113.99
9. Total	11 Nos.	82.96	1022.26
10. Others	1 Nos.	112.17	112.17
11. Total	1 Nos.	159.18	159.18
12. Total	1 Nos.	92.80	1022.26
13. Total	1 Nos.	137.92	137.92
14. Total	1 Nos.	118.21	118.21
15. Total	1 Nos.	116.71	116.71
16. Total	1 Nos.	116.71	116.71
17. Total	1 Nos.	155.75	155.75
18. Total	1 Nos.	152.83	152.83
19. Total	1 Nos.	154.29	154.29
20. Total	1 Nos.	87.12	87.12
21. Total	1 Nos.	368.24	368.24
22. Total	1 Nos.	99.88	99.88
23. Total	1 Nos.	6.141.28	6.141.28
24. Total	1 Nos.	142.86	142.86
25. Total	1 Nos.	1452.48	1452.48
26. Total	1 Nos.	121.15	121.15
27. Total	1 Nos.	1.573.63	1.573.63

OWNER'S
SHRI TRITI
SARVAT VAS SARVATI TD

ENGINEER'S SIGNATURE
Er. Daya Shanker Sharma
B.E. (Civil), Approved Valuer

GROUP OF ARCHITECTS ENGINEERS & VALUERS
MODCON
G-5, 57/2 KAVARI CENTRE, SANJAY PL. ACE, AGR A
PH. NO. 25251100, 2609021100, 992705011000

SCALE
1:500

REFERENCE
PROPOSED CONST
OTHERS PROPERTY
DRAINAGE SEWAGE

Handwritten notes in Hindi:
1. 10/12/19 50/52/53/57...
2. 10/12/19 50/52/53/57...
3. 10/12/19 50/52/53/57...
4. 10/12/19 50/52/53/57...
5. 10/12/19 50/52/53/57...
6. 10/12/19 50/52/53/57...
7. 10/12/19 50/52/53/57...
8. 10/12/19 50/52/53/57...
9. 10/12/19 50/52/53/57...
10. 10/12/19 50/52/53/57...
11. 10/12/19 50/52/53/57...
12. 10/12/19 50/52/53/57...
13. 10/12/19 50/52/53/57...
14. 10/12/19 50/52/53/57...
15. 10/12/19 50/52/53/57...
16. 10/12/19 50/52/53/57...
17. 10/12/19 50/52/53/57...
18. 10/12/19 50/52/53/57...
19. 10/12/19 50/52/53/57...
20. 10/12/19 50/52/53/57...
21. 10/12/19 50/52/53/57...
22. 10/12/19 50/52/53/57...
23. 10/12/19 50/52/53/57...
24. 10/12/19 50/52/53/57...
25. 10/12/19 50/52/53/57...
26. 10/12/19 50/52/53/57...
27. 10/12/19 50/52/53/57...
28. 10/12/19 50/52/53/57...
29. 10/12/19 50/52/53/57...
30. 10/12/19 50/52/53/57...
31. 10/12/19 50/52/53/57...
32. 10/12/19 50/52/53/57...
33. 10/12/19 50/52/53/57...
34. 10/12/19 50/52/53/57...
35. 10/12/19 50/52/53/57...
36. 10/12/19 50/52/53/57...
37. 10/12/19 50/52/53/57...
38. 10/12/19 50/52/53/57...
39. 10/12/19 50/52/53/57...
40. 10/12/19 50/52/53/57...
41. 10/12/19 50/52/53/57...
42. 10/12/19 50/52/53/57...
43. 10/12/19 50/52/53/57...
44. 10/12/19 50/52/53/57...
45. 10/12/19 50/52/53/57...
46. 10/12/19 50/52/53/57...
47. 10/12/19 50/52/53/57...
48. 10/12/19 50/52/53/57...
49. 10/12/19 50/52/53/57...
50. 10/12/19 50/52/53/57...
51. 10/12/19 50/52/53/57...
52. 10/12/19 50/52/53/57...
53. 10/12/19 50/52/53/57...
54. 10/12/19 50/52/53/57...
55. 10/12/19 50/52/53/57...
56. 10/12/19 50/52/53/57...
57. 10/12/19 50/52/53/57...
58. 10/12/19 50/52/53/57...
59. 10/12/19 50/52/53/57...
60. 10/12/19 50/52/53/57...
61. 10/12/19 50/52/53/57...
62. 10/12/19 50/52/53/57...
63. 10/12/19 50/52/53/57...
64. 10/12/19 50/52/53/57...
65. 10/12/19 50/52/53/57...
66. 10/12/19 50/52/53/57...
67. 10/12/19 50/52/53/57...
68. 10/12/19 50/52/53/57...
69. 10/12/19 50/52/53/57...
70. 10/12/19 50/52/53/57...
71. 10/12/19 50/52/53/57...
72. 10/12/19 50/52/53/57...
73. 10/12/19 50/52/53/57...
74. 10/12/19 50/52/53/57...
75. 10/12/19 50/52/53/57...
76. 10/12/19 50/52/53/57...
77. 10/12/19 50/52/53/57...
78. 10/12/19 50/52/53/57...
79. 10/12/19 50/52/53/57...
80. 10/12/19 50/52/53/57...
81. 10/12/19 50/52/53/57...
82. 10/12/19 50/52/53/57...
83. 10/12/19 50/52/53/57...
84. 10/12/19 50/52/53/57...
85. 10/12/19 50/52/53/57...
86. 10/12/19 50/52/53/57...
87. 10/12/19 50/52/53/57...
88. 10/12/19 50/52/53/57...
89. 10/12/19 50/52/53/57...
90. 10/12/19 50/52/53/57...
91. 10/12/19 50/52/53/57...
92. 10/12/19 50/52/53/57...
93. 10/12/19 50/52/53/57...
94. 10/12/19 50/52/53/57...
95. 10/12/19 50/52/53/57...
96. 10/12/19 50/52/53/57...
97. 10/12/19 50/52/53/57...
98. 10/12/19 50/52/53/57...
99. 10/12/19 50/52/53/57...
100. 10/12/19 50/52/53/57...

Handwritten notes:
1. 10/12/19 50/52/53/57...
2. 10/12/19 50/52/53/57...
3. 10/12/19 50/52/53/57...
4. 10/12/19 50/52/53/57...
5. 10/12/19 50/52/53/57...
6. 10/12/19 50/52/53/57...
7. 10/12/19 50/52/53/57...
8. 10/12/19 50/52/53/57...
9. 10/12/19 50/52/53/57...
10. 10/12/19 50/52/53/57...
11. 10/12/19 50/52/53/57...
12. 10/12/19 50/52/53/57...
13. 10/12/19 50/52/53/57...
14. 10/12/19 50/52/53/57...
15. 10/12/19 50/52/53/57...
16. 10/12/19 50/52/53/57...
17. 10/12/19 50/52/53/57...
18. 10/12/19 50/52/53/57...
19. 10/12/19 50/52/53/57...
20. 10/12/19 50/52/53/57...
21. 10/12/19 50/52/53/57...
22. 10/12/19 50/52/53/57...
23. 10/12/19 50/52/53/57...
24. 10/12/19 50/52/53/57...
25. 10/12/19 50/52/53/57...
26. 10/12/19 50/52/53/57...
27. 10/12/19 50/52/53/57...
28. 10/12/19 50/52/53/57...
29. 10/12/19 50/52/53/57...
30. 10/12/19 50/52/53/57...
31. 10/12/19 50/52/53/57...
32. 10/12/19 50/52/53/57...
33. 10/12/19 50/52/53/57...
34. 10/12/19 50/52/53/57...
35. 10/12/19 50/52/53/57...
36. 10/12/19 50/52/53/57...
37. 10/12/19 50/52/53/57...
38. 10/12/19 50/52/53/57...
39. 10/12/19 50/52/53/57...
40. 10/12/19 50/52/53/57...
41. 10/12/19 50/52/53/57...
42. 10/12/19 50/52/53/57...
43. 10/12/19 50/52/53/57...
44. 10/12/19 50/52/53/57...
45. 10/12/19 50/52/53/57...
46. 10/12/19 50/52/53/57...
47. 10/12/19 50/52/53/57...
48. 10/12/19 50/52/53/57...
49. 10/12/19 50/52/53/57...
50. 10/12/19 50/52/53/57...
51. 10/12/19 50/52/53/57...
52. 10/12/19 50/52/53/57...
53. 10/12/19 50/52/53/57...
54. 10/12/19 50/52/53/57...
55. 10/12/19 50/52/53/57...
56. 10/12/19 50/52/53/57...
57. 10/12/19 50/52/53/57...
58. 10/12/19 50/52/53/57...
59. 10/12/19 50/52/53/57...
60. 10/12/19 50/52/53/57...
61. 10/12/19 50/52/53/57...
62. 10/12/19 50/52/53/57...
63. 10/12/19 50/52/53/57...
64. 10/12/19 50/52/53/57...
65. 10/12/19 50/52/53/57...
66. 10/12/19 50/52/53/57...
67. 10/12/19 50/52/53/57...
68. 10/12/19 50/52/53/57...
69. 10/12/19 50/52/53/57...
70. 10/12/19 50/52/53/57...
71. 10/12/19 50/52/53/57...
72. 10/12/19 50/52/53/57...
73. 10/12/19 50/52/53/57...
74. 10/12/19 50/52/53/57...
75. 10/12/19 50/52/53/57...
76. 10/12/19 50/52/53/57...
77. 10/12/19 50/52/53/57...
78. 10/12/19 50/52/53/57...
79. 10/12/19 50/52/53/57...
80. 10/12/19 50/52/53/57...
81. 10/12/19 50/52/53/57...
82. 10/12/19 50/52/53/57...
83. 10/12/19 50/52/53/57...
84. 10/12/19 50/52/53/57...
85. 10/12/19 50/52/53/57...
86. 10/12/19 50/52/53/57...
87. 10/12/19 50/52/53/57...
88. 10/12/19 50/52/53/57...
89. 10/12/19 50/52/53/57...
90. 10/12/19 50/52/53/57...
91. 10/12/19 50/52/53/57...
92. 10/12/19 50/52/53/57...
93. 10/12/19 50/52/53/57...
94. 10/12/19 50/52/53/57...
95. 10/12/19 50/52/53/57...
96. 10/12/19 50/52/53/57...
97. 10/12/19 50/52/53/57...
98. 10/12/19 50/52/53/57...
99. 10/12/19 50/52/53/57...
100. 10/12/19 50/52/53/57...

आगरा विकास प्राधिकरण, आगरा।

पत्रांक :- 177/डी/भवन/2024

दिनांक :- 05/12/2024

प्रेषक,

नगर नियोजक,
आगरा विकास प्राधिकरण,
आगरा।

सेवा में,

डॉ० विश्वनाथ शर्मा,
क्षेत्रीय अधिकारी, आगरा

विषय:-गायत्री मनहर ग्रीन कॉलोनी, शास्त्रीपुरम, आगरा के स्वीकृत मानचित्र के सम्बन्ध में।

महोदय,

कृपया अपने पत्रांक-815/एल-276/2024 दि०-13.11.2024 का संदर्भ ग्रहण करने कष्ट करें जिसमें आपके द्वारा शास्त्रीपुरम, आगरा पर मनहर ग्रीन कॉलोनी के बाहर स्थित पार्क की बाउंड्री को क्षतिग्रस्त कर तथा ट्रांसफार्मर रख कर अतिक्रमण कर लिये जाने तथा सेप्टिक टैंक का निर्माण किये जाने से पार्क की स्थिति तथा पर्यावरण को गम्भीर नुकसान होने की मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में रिट याचिका दायर की गई है। जिसमें मा० न्यायालय द्वारा दि०-22.10.2024 को आदेश पारित किये गये हैं आदेशों के अनुपालन में आपके द्वारा उक्त कॉलोनी का स्वीकृत मानचित्र की मांग की गई है।

उक्त के सम्बन्ध में अवगत कराना है कि प्राधिकरण द्वारा ख०सं०-151, मौजा-मौहम्मदपुर, आगरा पर मनहर ग्रीन कॉलोनी के नाम से मानचित्र स्वीकृत किया गया है जिसकी प्रति पत्र के साथ संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक-उपरोक्तानुसार।

भवदीय

नगर नियोजक

Annexure A/9





